

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

(IB)-16(PB)/2017

IN THE MATTER OF:

Anil Mahindroo & Anr. APPLICANT / PETITIONER
Vs.
Earth Iconoic Infrastructures Pvt. Ltd. RESPONDENT

SECTION:

Under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 02.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

Sh. R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

PRESENTS:

For the Petitioner(s):- Mr. Neeraj Kr. Gupta, Advocate

For the Respondent(s):- Mr. Joel, Advocate

ORDER

On the request made on behalf of the Counsel for the respondent,
one last opportunity is granted to address arguments.

List the matter on 9th February, 2018.

Sdl—

(M. M. KUMAR)
PRESIDENT

Sdl—

(R. VARADHARAJAN)
MEMBER (JUDICIAL)